

Government of India  
Ministry of Environment and Forests

New Delhi: the 23<sup>rd</sup> February, 1996.

NOTIFICATION

S.O.....In exercise of the powers conferred by sub-sections (1) and (2) of section 15 of the Prevention of Cruelty to Animals Act, 1960 (59 of 1960), the Central Government, on being satisfied that it is necessary for the purpose of controlling and supervising experiments on animals, and on the advice of the Animal Welfare Board of India, hereby constitutes a Committee consisting of following persons as its members, with effect from the date of publication of this notification in the Official Gazette, namely :-

- ✓ 1. Ms. Maneka Gandhi, Member  
A-4, Maharani Bagh,  
New Delhi.
- ✓ 2. Director General, Member  
Indian Council of Medical Research,  
Ansari Nagar, New Delhi- 110029.
- ✓ 3. Secretary, Member  
Department of Biotechnology,  
Block 2, C.G.O. Complex,  
Lodi Road, New Delhi 110003.
- ✓ 4. Secretary, Department of Education, Member  
Ministry of Human Resources,  
Shastri Bhavan, New Delhi 110001.
- ✓ 5. Drug Controller of India, Member  
Ministry of Health and Family Welfare  
Nirman Bhavan, New Delhi 110011.
6. Director, Indian Veterinary Research Member  
Institute, Izat Nagar, Barailly, Utta
7. Director, Central Drug Research Institi Member  
Chhatter Manzil, Lucknow, Uttar Pradesh:
- ✓ 8. Director General, Health Services, Member  
Ministry of Health and Family Welfare,  
Nirman Bhavan, New Delhi-110011.
9. Chairman, Animal Welfare Board of India Member  
No.7, Second Cross Street, Venus Colony,  
Alwarpet,  
Madras-600018.

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| 10. | Addl. Inspector General of Forests (WL),<br>Ministry of Environment and Forest,<br>Paryavaran Bhawan, CGO Complex,<br>Lodi Road,<br>New Delhi-110003.  | Member           |
| 11. | Dr. T.P. Suresh, Incharge, Animal House<br>Rallis India Ltd,<br>Rallis Agrochemical Research Station,<br>Plot NO. 21 & 22, Post Box No..5813,<br>II phase, Peenya Industrial Area,<br>Banglore-560058. | Member           |
| 12. | Special Secretary,<br>National Information Centre,<br>A- Block, C.G.O Complex,<br>Lodi Road,<br>New Delhi, 110003.   | Member           |
| 13. | Director,<br>All India Institute of Medical Sciences,<br>Ansari Nagar,<br>New Delhi, 110029.   | Member           |
| 14. | Shri Chinni Krishna, Vice Chairman,<br>Blue Cross of India,<br>No.1-A, Eldams Road, Madras-600018.   | Member           |
| 15. | Dr. K.R. Bhardwaj, Consultant,<br>Central Drug Research Institute,<br>Lucknow, Uttar Pradesh .   | Member           |
| 16. | Shri S.C. Pathak,<br>(Blue Cross Society),<br>Department of Surgery & Radiology,<br>Faculty of Veterinary Science,<br>Assam Agricultural University,<br>Khanapara, Guwahati,<br>Assam-781022.          | Member           |
| 17. | Director (Animal Welfare)<br>Ministry of Environment and Forests,<br>New Delhi.  | Member Secretary |

2. The Central Government hereby nominates Ms. Manoj Gandhi, Member to be the Chairperson of the Committee as per section(2) of section 15 of the said Act.

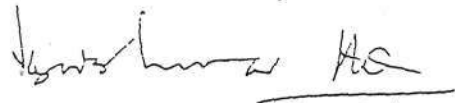
3. The term of the Committee shall, unless so dissolved, be 4 (four) years from the date of its constitution

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Note :- The following notifications were issued earlier in relation to the Committee for the purpose of Control and Supervision of Experiments on Animals :-

- (1) number G.S.R 238 dated 8.2.1991
- (2) number 26-162/90-AW(II) dated 17.1.1992
- (3) number 7-7/94-AW dated 22.11.1994.



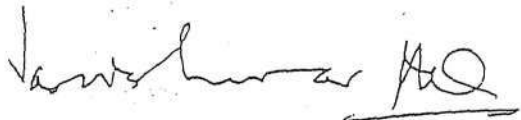
( SARWESHWAR JHA )  
JOINT SECRETARY TO THE GOVERNMENT OF INDIA  
F.No.7-7/94-AW

The Manager,  
Government of India Press,  
Ring Road, Maya Puri,  
NEW DELHI.

( together with a copy of Hindi version of the Notification)

Copy to :-

1. All members of the Committee.
2. The Pay & Accounts Officer, Ministry of Environment and Forests, Paryavaran Bhavan, New Delhi.
3. Ministry of Law & Justice (Legislative Department), Shastri Bhawan, New Delhi, w.r.t their U.O.No.439/96 SRO Dated 22.2.1996.
4. Private Secretary to Minister of Environment and Forests/Principal Private Secretary to Secretary (E&F)/ Inspector General of Forests.
5. ~~Guard File.~~



( SARWESHWAR JHA )  
JOINT SECRETARY TO THE GOVERNMENT OF INDIA